

**JOINT INSPECTION REPORT
(21.10.2020)**

OF

**M/S UMANG DAIRY LTD.
03 KM, HASANPUR ROAD,
GAJRAULA, AMROHA
UTTAR PRADESH**

IN THE MATTER OF

**Kapil Versus Central Pollution
Control Board &Ors
[O.A. No. 189/2020]**

**-Prepared by-
The Joint Team of UPPCB& CGWB**

**- Constituted by -
Hon'ble National Green Tribunal
(Order dated 04.09.2020)**

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JOINT INSPECTION REPORT OF M/S UMANG DAIRY LTD., 03 KM, HASANPUR ROAD, GAJRAULA, AMROHA, UTTAR PRADESHAS PER HON'BLE NGT ORDER DATED 04.09.2020 CARRIED OUT BY Distt. ADMINISTRATION, CGWB AND UPPCB ONOCTOBER21, 2020

1.0 Subject Matter

Matter: Kapil Versus Central Pollution Control Board & Ors., O.A. No. 189/2020

2.0 Order of Hon'ble NGT dated 04.09.2020

The Hon'ble Tribunal in the said matter passed the following directions on 04.09.2020 which is placed as under:-

"Grievance in this application is against violation of environmental norms by Respondent No. 5, Umang Dairies Limited, operating a Dairy plant in the city of Gajraula, District Amroha, Uttar Pradesh. The said unit is extracting ground water without any permission from the concerned authority and is bypassing the waste on land in violation of the Water (Prevention and Control of Pollution) Act, 1974 (Water Act). There is no 'Consent to Establish' or 'Consent to Operate' under the Water Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1974.

In view of above, we consider it necessary to require the State PCB, Central Ground Water Authority (CGWA) and the District Magistrate, Amroha to furnish a joint factual and action taken report in the matter within two months by e-mail at ajudicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. List for further consideration on 26.11.2020.

3.0 The Joint Inspection

- In compliance of the direction of Hon'ble NGT in it's order dated 04.09.2020, inspection of M/s Umang Dairy Ltd., 03 km Hsanpur Road, Gajraula, Amroha, Uttar Pradesh (hereinafter referred as 'the Unit') was carried out on 21.10.2020 by the joint team comprising of officials from Uttar Pradesh Pollution Control Board (UPPCB) CGWB, Lucknow and District Administration (SDM, Hasanpur) District Amroha.
- The team inspected the unit and assessed the air pollution, waste water management and the compliance status of environmental norms of the unit.
- The Umang Dairy ltd was earlierly establish in the name of M/s J.K. Dairy ltd. Which is take over by Sighania group in December 2006 and till now operated in the name of M/s Umang Dairy ltd.
- M/s Umang Dairy Ltd. is engaged in production of Pasteurised milk, curd, Ghee, chhach, SMP, butter and dairy products, having consented capacity Raw milk handing 11.5 Lakh latter/day. On

the day of inspection, the unit was found operational at 7.5 lakh liter/day milk handling which is about 65 percent of consented production capacity.

3.1 Installed Production Capacity and Products Details

- The unit consented production Installed capacity 11.5 Lakh liter milk handling/day for manufacturing of milk products likes Pressurised milk, curd, Ghee, chhach, SMP, butter and dairy products etc.
- On the day of inspection, the unit was found operational at production capacity of 7.5 Lakh liter milk/day which is 65 percent of consented production capacity.
- The unit is using cow and buffalo milk as main raw material which is procured from nearby areas.

Monthly milk handling data is as per the table below.

Table no. 1

S.no.	Month & year	Total Milk Process (lakh liter/day)	Remarks
1	Jan-20	309.77	
2	Feb-20	301.58	
3	Mar-20	326	
4	Apr-20	244.27	
5	May-20	223.16	
6	Jun-20	195.71	
7	Jul-20	201.14	
8	Aug-20	210.22	
9	Sep-20	216.44	
10	Upto 20 Oct-20	147.09	
11	Total	2375.38	

- The Unit has obtained Consent to operate dated 13.06.2020 under the Water (Prevention & Control of Pollution) Act, 1974 & under the Air (Prevention & Control of Pollution) Act, 1981 from Uttar Pradesh Pollution Control Board (UPPCB) having validity upto 31.12.2021 (Copy placed at **Annexure-1**).
- As per the Consent condition the production capacity Milk products cultured products 4800 mt/month, poly Pouch milk 18000 mt/month, Skimmed milk powder -19100 mt/month and Ghee/Butter-960 mt/month.

4.0 Freshwater Consumption

4.1 Sources of Fresh Water

- The unit is uses ground water through abstraction from Three borewells. The water from borewell is used for industrial as well as domestic purposes.
- The NOC for abstraction of ground water (1650 KLD) is expired on 18.05.2019 (Expired NOC placed at **Annexure-2**).

[Signature]

[Signature]

- Unit has applied for renewal of permission for abstraction of ground water to CGWA on 24.04.2019 (Copy of application for renewal enclosed at **Annexure-3**), but till date of inspection NOC for withdrawal of ground water is not obtained by the unit.
- As per CGWB report “**Dynamic Ground Water Recourses Assessment of india-2017**” (Page no. 146) Gajraula, District-Amroha has been deteriorated from Semi Critical (2011) to Over Exploited category (2017).

4.2 Quantity of Fresh Water Consumption

- Unit has three borewells to meet daily fresh water requirement. Electromagnetic flow meters are installed at all three borewells. During visit the following data was at the site

Table-2

S No.	Borewell No. and location	Meter Reading (m ³)	Flow rate (m ³ /hr)	Latitude and Longitude
1.	1, Near Boiler House	477153.4	66.46	28°48'32.369" N 78°15'9.211" E
2.	2, Near Main gate	29322.53	39.45	28°48'42.314" N 78°15'12.41" E
3.	3, Near old hostel	446251.3	35.49	28°48'38.439" N 78°15'11.665" E

As per the logbook data collected during visit the total fresh water consumption by the unit from 1 Jan, 2020 to 20 Oct, 2020 is as below.

Table 3

S. No.	Month	Tubewell No 1	Tubewell No 2	Tubewell No 3	Total Water abstraction
1	Jan-20	16826	0	16889	33715
2	Feb-20	12266	6016	16076	34358
3	Mar-20	15087	0	16828	31915
4	Apr-20	10797	2355	13947	27099
5	May-20	13654	0	16188	29842
6	Jun-20	14416	2461	14449	28865
7	Jul-20	13320	0	14621	27941
8	Aug-20	16014	0	13905	29919
9	Sep-20	12828	360	12211	27860
10	Oct-20	9126	3275	6817	19218
	Total	134334	14467	141931	290732
				Total Days 293	992.259 KLD

- As per the logbook data some discrepancy in tubewellnos 2 in the month of July to september was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewellnos 02 from July 20 to set 20.
- Average fresh water withdrawal from borewellis calculated as 992.259 KL per day from the logbook data.

5.0 Water & waste water samples collection and air quality monitoring

- The Joint Committee collected samples from the different section of wastewater treatment system and ground water to assess the impact of the industrial discharge of the unit. The Committee has also collected one sample of borewell installed outside behind the unit in Sri Harjeetsingh farm house campus.
- Collected water and waste water samples have been submitted to UPPCB Bijnor laboratory for analyzed. The details of analysis report are being enclosed.
- Stack monitoring was carried out by UPPCB, Moradabad laboratory. The details of analysis report are being enclosed Annexure-9.

6.0 Characteristics of the wastewater of ETP system and Ground Water

6.1 Effluent Management system

- The unit has installed effluent treatment plant/system based on the anaerobic and aerobic treatment unit on activated sludge process and flow meter installed at different section of ETP. The Flow meters readings found at the time of inspection is as below:

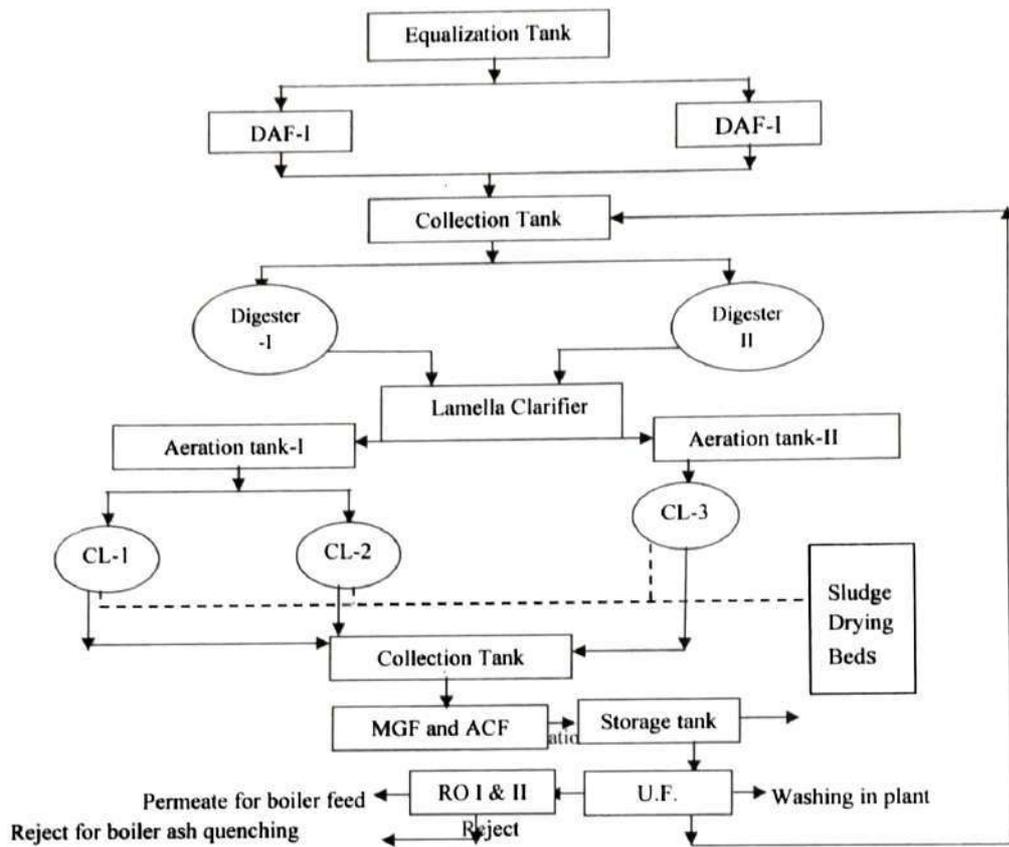
S no.	Location of Flow meter	Reading
1.	Inlet of UASBR-I	00097775 m ³
2.	Inlet of UASBR-II	Not shown
3.	Outlet of ETP	61.43 m ³ /hr flow rate
4.	Outlet of U.F.	386568.9 m ³
5.	RO-I feed	21378.23 m ³
6.	RO-I Permeate	49557.63 m ³
7.	RO-II reject	0091567 m ³
8.	Gardening/irrigation pipeline	11472 m ³

- At the time of inspection totalizer reading of flow meter of ETP outlet was not shown due to that only flow rate 61.43 was observed.
- Unit has installed two water flow meter at inlet of USABR I & II separately. Water flow meter attached with USABR II not showing the totalizer reading due to electrical fault.



- ETP received effluent from different plant production sections and consists of physiochemical treatment, biological treatment, tertiary treatment followed by two stage RO System and ultra-filtration has been installed having total capacity of 1750 KLD. The flow diagram of the ETP installed in unit is as below.

ETP FLOW DIAGRAM



- Ro permeates of ETP is sent for further treatment through DM plant and use in boiler feed and reject of the RO-II is used for quenching of boiler ash and dust suppression in premises.
- Sludge received from the clarifier are send to sludge drying beds for the dewatering and it is used as a manure.
- Ash generated from the boilers is being disposed for filling of low lands in nearby area.
- The analysis result of collected samples are presented below

Table-4
Chartfor ETP WasteWater Analysis report

Parameter	Inlet of ETP	Outlet of UASBR	Outlet of Aeration Tank	Outlet of ETP (before MGF)	Outlet of ETP (After MGF)	RO PERMEATE	RO Reject
pH	7.19	7.7	7.62	7.80	8	7.44	7.72
Colour	Milky	Slight Blackish	Brownish	Colorless	Colorless	Colourless	Brownish
Odor	Foul	Unpleasant	Unpleasant	Odorless	Odorless	Odorless	Unpleasant
TDS (mg/l)	1180	1130	1060	1070	870	114	2210
TSS (mg/l)	1283	689	3856	62	48	32	66
TS (mg/l)	2463	1819	4916	1132	918	146	2276
BOD (mg/l)	620	230	16	12	10	4	6
COD (mg/l)	1600	400	80	64	40	24	84
Oil and Greas	192	18	8	4	3	ND	12

- The joint team also collected the ground water sample from borewell within the premises and outside the premises. The analysis report is presented below:

Table No. 5

Chart for Borewell Water Analysis report

Parameters	Borewell within premises			Outside premises/ farms house Harjeet Singh	BIS IS 10500:2012 (Permissible limit in absence of alternative source)
	1	2	3	4	
pH	8.16	7.85	8.29	8.09	6.5-8.5
Colour	30	Colourless	Colourless	30	5.0-25.0
TDS	181	465	175	465	500-2000
TSS	41	71	56	211	NS
Hardness	96	70	94	160	300-600
Calcium	35	35	26	24	75-200
Magnesium	61	35	68	136	30-100
Chloride	25	27	18	93	250-1000

7.0 Sewage Treatment System:

- For the treatment of domestic sewage unit has installed three nos of Septic tank and soakpit in different location within premises.

8.0 Observation on the Water consumption of the unit & Analysis result of sample collected from ETP.

8.1 Observation on the Water consumption of the unit

- As per logbook data, average fresh water withdrawal from borewells 992.259 KLD, which is within the permitted quantity of withdrawal (1650 KLD) as per the previous NOC issued from CGWA, which was expired on dated 18.05.2019.
- Some discrepancy was found in borewell logbook again the tubewellnos 02 for the unit shall ask for clarification/explanation.
- In compliance of the condition of previous NOC issued by the CGWA unit has installed 2 Numbers roof top rain water harvesting system within a premises and 10 ponds in the villages have also adopted and developed rain water harvesting system to preserve the rain water so that water level of the area can increase. Details of compliance status report is enclosed as **Annexure-8**.

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9.0 Effluent/Emission/Solid & Haz. Waste Management System and compliance status of plastic rule 2016

9.1 Observations on Effluent Treatment Plant (ETP)

- During inspection the all units of the ETP and RO system was found in operation and treated effluent was utilized in boiler feed, washing in plant and irrigation of green belt within premises.
- As per the data of borewell total water abstraction (267999 KL) is lesser then total treated water (446175 KL) which is indicated that treated water in recycle in process and rejects of U.F. and RO rejects are also recycle in equalization tank.
- At the time of inspection SMP manufacturing plant not in operation. Due to that hot air generator was also not in operation.
- The unit was operating at 9.51 lack litter/day milk handling on the day of inspection, which is about 82.6% of consented production capacity. Hence effluent generating was less compared to ETP installed capacity 1750 KLD.
- Based on 9 months logbook data the average quantity of effluent reaching to ETP for treatment it 1522.78 KLD which is within installed capacity 1750 KLD.
- The unit has also provided flow meter at outlet point of the ETP. During visit the flow meters are showing discharge rate 61.4m³/hr.
- Flow meters is installed at ETPs and logbook for the same is maintained by the unit.

9.2 Observations on Sewage Treatment Plants (STPs)

- Unit has installed three no. of Septic tank and soakpit in different location within premises for workers and staff.
- As reported by the unit representative the sewage treated plant is under planning.

10 Existing Emission Management System

10.1 Emission Management System at Boiler

- The unit has installed three nos of rice huck/agro waste fired Boilers having capacity of 14 TPH, 10 TPH & 8 TPH and 01 hot air generator having capacity 20 lakh kilo calory.

Table no. 6

Details of Boiler are as below

S. No	Capacity	Fuel	APCS device	Stack	Remarks
1.	14 TPH	Rice Husk or Bio mass 60 TPD	Cyclone & Beg filter	Common Stack 40 mtr	Only 14 TPH Boiler Operated at the time of inspection
2.	10 TPH				
3.	08 TPH	Rice Husk 60 TPD	Multi cyclone dust	Common Stack 30 mtr	Maintained as Stand by
4.	10 TPH				
5.	Hot air Generator 10 lakh kilo calory	Rice Husk 10 TPD	Multi cyclone dust	30	Not Operated
6.	03 no. of 750 KVA D.G. Sets	Diesel	Only Stack	5.2 mtr each	Depend on power demand

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At the time of Inspection only 14 TPH Boiler found in operation.

- The unit has provided monkey ladder with stack of the boiler, which is not as per the CPCB guidelines.
- 14 TPH boiler stack was monitored by UPPCB and the monitoring result is as below:

Table 7 Monitoring of boiler stack

Parameters	Monitored value	Emission standard
SPM (mg/NM ³)	139.68	150
SO ₂ (mg/NM ³)	ND	600
NO _x (mg/NM ³)	ND	300

11 Solid& Hazardous Waste Management

- The unit possesses the Authorization under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 for generation, collection, utilization, storage and disposal of Waste oil 4TPA Only validity upto 02.02.2023. Authorization is placed at **Annexure-4**.

12. Plastic waste management

- The unit has utilizing multilayer polyfilms for packing of milk pouches which is ultimately disposed in environment and covered under the plastic rule 2016.
- In compliance of the plastic rule 2016 obtain authorization/registration by CPCB through wide letter no B-17011/7/UPC-II-PWM(MLP/2020(UDL) date 16-07-2020.
- In compliance of the EPR of the plastic rule 2016 unit is being submitting the quarterly returned of plastic waste disposed to UPPCB and CPCB.

13. Conclusions

1. Chemicals dosing in ETP, such as dosing of coagulant, flocculants were done either manually or with pumps in uncontrolled manner.
2. Unit has 3 nos. of borewell to meet the fresh water requirement. Average fresh water withdrawal from borewells is 992.259 KL per day. Flow meter was found installed at all three borewells and logbook for withdrawal of ground water is maintained by the unit, as per logbook records one borewells maintain as stand by.
3. Unit does not have valid NOC from CGWA for abstraction of ground water. The NOC was expired on 18.05.2019 and unit has applied for renewal of the same on 24.04.2019.

4. Till date of inspection i.e. 21.10.2020, NOC for withdrawal of ground water is not obtained by the unit. Hence, it can be concluded that, the unit does not have valid permission for withdrawal of ground water.
5. Considering the ground water quality of Gajraula, CGWA shall assess the renewal applications of M/S UMANG DAIRY LTD., 03 KM, HASANPUR ROAD, GAJRAULA, AMROHA and shall decide whether the unit shall be allowed to abstract the ground water or not. CGWA shall decide in accordance to the Hon'ble NGT order in this regards.
6. As per the logbook data some discrepancy in tubewellnos 2 in the month of July to september was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewellnos 02 from July 20 to set 20.
7. The sample collected from borewell within the premises indicates that the underground water is within permissible norms as per BIS standard.
8. The final treated effluent (RO permeate) is used in Boiler feed and other rest treated water is being utilizing in washing process of plant, floor washing, milk tankers and irrigation of Green belt within premises and nearby farmers. A separatemetered pipe line is also maintaining in unit for giving treated water to nearby farmers for irrigation to agriculture farming area on the demands of the farmers.
9. At the time of inspection without treated effluent was not found disposed nearby the area. Most of the farmers of the area werereceiving treated effluent through flexible plastic pipeline from inside the factory no permanent pipeline found in this area for irrigation purpose.
10. As per the analysis report of the borewell ground water of premises and Harjeet Singh farm house were found within permissible as per the BIS norms accept the colour.
11. Dedicated energy meter was installed at ETP, RO, UFetc and logbook for same has been maintained.
12. OCEQMS at ETP was installed and found operational at the time of inspection and connected with server of UPPCB and CPCB.
13. At the time of inspection pH- 7.95, TSS-13.2 mg/l, BOD-5.5 mg. land COD-30.7mg/l was showing on the screen of OCEQMS installed at outlet of ETP photograph of screen enclosed.
14. The unit has also installed PTZ camera in premises, targeting the stacks of the units so that stack emission can we observed through UPPCB control room.
15. The final treated effluent is used as boiler feed, plant washing and irrigation of green belt showed compliant w.r.t. to effluent discharge norms prescribed under environment (protection) rule-1986.
16. As per the stack monitoring report of the 14 TPH boiler showed compliant w.r.t. to emission norms prescribed under environment (protection) rule-1986.

14.0 Recommendations

1. Unit shall make sure, no untreated/partially treated effluent and seepage/run-off from the industrial process area are discharged outside the premises.
2. Unit shall strictly follow the conditions laid down in consent to operate issued by UPPCB.
3. The unit should carry out adequacy assessment of ZLD system at full operational capacity of 1.77 MT/day, by a reputed Government technical institute.
4. Unit shall make sure, the air pollution control devices provided work efficiently and complied the air emission norms.
5. Unit shall get renewal NOC from CGWA for abstraction of ground water.
6. Unit shall installed proper capacity of the STP to treat the sewage generated from the premises and treated effluent utilized in green belt irrigation to decrease the fresh water abstraction.
7. Unit shall maintain record for generation and disposal of all types of hazardous wastes generated within the premises.
8. Unit shall make sure the ETP operation provided work efficiently and complied the water discharge norms.
9. A separate logbook for RO and UF shall the maintain in unit.
10. As per the logbook data some discrepancy in tubewellnos 2 in the month of July to september was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewellnos 02 from July 20 to set 20
11. The flow meter installed before the inlet of UASBR should be replace at inlet of ETP.
12. Quartile Ambient air quality report and air monitoring report of all the stacks provided in unit shall be submitted to UPPCB.
13. Facility for dosing and mixing of alum and polyelectrolyte shall be provided in separate tanks.
14. Ladder facility with stack shall be provided as per CPCB guidelines.
15. Regular calibration of water flow meters and OCEQMS attached to ETP shall be ensured.
16. Water audit report shall be carried out by approved institution and to be submitted to UPPCB.

15.0 Signature of the inspecting officials

Date of Inspection: 21.10.2020

S No.	Name of the inspecting officers	Designation	Signature
1.	Vijay Shankar	SDM, Hasanpur, Amroha	
2.	Sh. J. P Maurya	RO, UPPCB Bijnor	
3.	Tapan Kuamr Pant	Scientist- 'D', CGWB Lucknow	
4.	Sh. A. K. Sharma	AEE, UPPCB Bijnor	
5.			

16.0 Photographs



Borewell meter No. 1



Borewell meter No. 2



Borewell meter No. 3



Ultra Filter Meter



Gardening/irrigation pipeline Meter



RO-I Feed Meter



RO-I Permeate meter



RO-II Reject Meter

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OCEQMS Screen



Clarifier-II



Lamella Clarifier



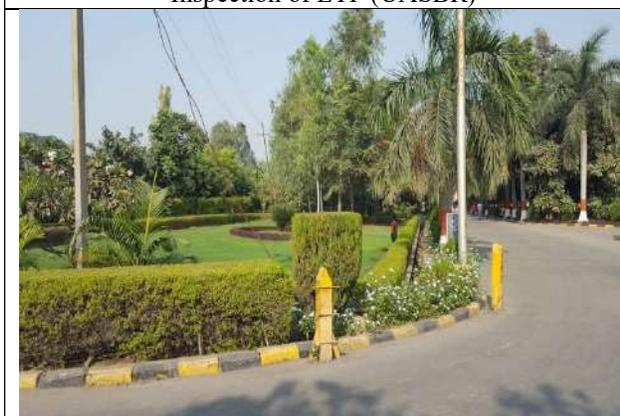
Aeration tank



Inspection of ETP (UASBR)



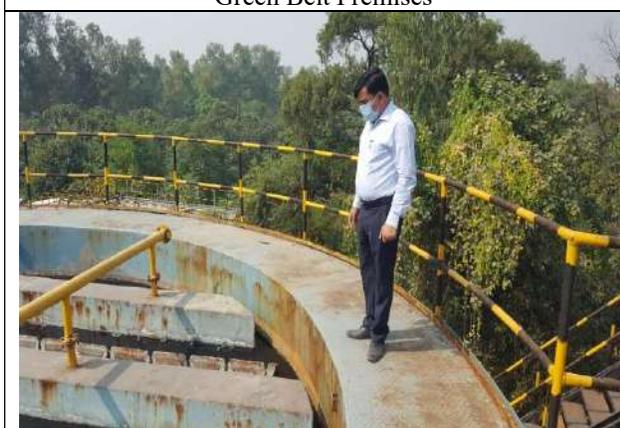
Top view of ETP



Green Belt Premises



Green Belt Premises



SDM Hasanpur Visiting ETP



Joint inspection by team

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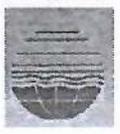


Sample collection at before MGF



Sample collection at Borewell No.1

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U.P. Pollution Control Board

CONSENT ORDER

Ref No. - 73289/UPPCB/Bijnore(UPPCBRO)/CTO/water/J YOTIBA PHULE NAGAR/2019

Dated : 13/06/2020

To , Shri MANISH BANDISH M/s UMANG DAIRIES LTD 3 KM Gajraula-Hasanpur Road JYOTIBA PHULE NAGAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. UMANG DAIRIES LTD

Reference Application No :6497403

Dated :13/06/2020

- 1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. UMANG DAIRIES LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2020 to 31/12/2021 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

Amit Chandra

Digitally signed by Amit Chandra DN: cn=Amit Chandra, o=U.P. Pollution Control Board, ou=Environment, postalCode=226010, st=Uttar Pradesh, serialNumber=3022109725666249cc09fa36c4c2a4218a28188c9e0744cc0b6785b22ae, cn=Amit Chandra Date: 2020.06.13 09:15:53 +05'30'

For and on behalf of U.P. Pollution Control Board

Chief Environment Officer

Enclosed : As above (condition of consent):

Copy to: Regional Officer UPPCB Bijnore for information and to ensure the compliance of the conditions imposed in the consent order.

Amit Chandra

Digitally signed by Amit Chandra DN: cn=Amit Chandra, o=U.P. Pollution Control Board, ou=Environment, postalCode=226010, st=Uttar Pradesh, serialNumber=3022109725666249cc09fa36c4c2a4218a28188c9e0744cc0b6785b22ae, cn=Amit Chandra Date: 2020.06.13 09:15:53 +05'30'

Chief Environment Officer

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.UMANG DAIRIES LTD vide

Consent Order No. 6497403/ Water

Dated : 13/06/2020

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of CULTURED PRODUCT-4800 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter-960 MT/month.

2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge,KL/day	Treatment facility and discharge point
1	Domestic	12.5 KLD	Septic Tank
2	Industrial	1750 KLD(Reused in process)	ETP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100mg/l
2	BOD	30mg/l
3	COD	250mg/l
4	Oil & Grease	10mg/l
5	Quantity of Discharge	12.5 KLD

4(b). The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100mg/l
2	BOD	30mg/l
3	COD	250mg/l
4	Oil & Grease	10mg/l
5	Quantity of Discharge	1750 KLD (Reused in process)

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .

6. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .

7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .

Specific Conditions:

1. This Consent to Operate is valid for 11.5 Lakh liter raw milk processing and products are Cultured Product-4800 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter-960 MT/month.
2. Industrial Effluent generation is 1750 KLD treated through ETP. The permeate from Reverse Osmosis plant shall be utilized in process again and no discharge is allowed outside the premises.
3. No effluent is allowed to discharge outside the premises and in surface water body i.e. river/drain/well etc.
4. Unit shall make arrangement for the treatment of Domestic sewage 12.5 KLD and shall use the treated water in irrigation on land.
5. Unit shall obtain NOC from CGWA for ground water extraction within 3 months or shall make alternate arrangement for water requirement with prior permission of competent authority, failing which this consent shall be considered for revocation.
6. Unit shall comply with the provision of Rule 10 and 11 of Ground Water (Management and Regulation) Act 2019.
7. Unit shall operate and maintain properly the installed electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and treated effluent recycled.
8. Unit shall ensure the connectivity of the installed online effluent monitoring system and web camera to the servers of CPCB and UPPCB.
9. Unit shall comply with the provisions of Rule 9 and rule 13 of Plastic Waste Management Rule 2016 as amended, and shall obtain authorization for disposal of plastic waste.
10. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
11. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
12. Unit shall submit treated effluent monitoring report of the ETP and ground water quality of premises done by MoEF & CC approved laboratory in every 3 months.
13. Unit shall comply to the direction issued by Hon'ble Supreme Court in Writ no. 418/98 Imtiyaz Ahmad V/s Govt of India and others.
14. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

Issued with the permission of competent authority .

**Amit
Chandra**

Digitally signed by Amit Chandra
DN: cn=Amit Chandra, o=U.P. Pollution Control Board,
ou=Environment, postalCode=228016,
st=Uttar Pradesh,
c=IN, email=amitchandra@uppcb.com,
serialNumber=27598721a66c249ee0b7e
33e0c2e0e24e1788858e0744cc0e7630e2
16, cn=Amit Chandra
Date: 2023.05.13 08:17:14 -0400

For and on behalf of U.P. Pollution Control Board .

Chief Environment Officer

U.P. Pollution Control Board

Dated : 13/06/2020

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of CULTURED PRODUCT-4800 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter-960 MT/month.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	3. Boiler of 10 TPH and 14 TPH	Rice husk is used as a fuel, 60 TPD or bio masss-60TPD	1	Particulate Matter	individual bag filter and multicyclone dust collector and individual stack height of 40 meter from ground level
2	Stand by boilers of 8 TPH and 10 TPH	Rice husk is used as a fuel, 60 TPD or bio masss-60TPD	2	Particulate Matter	individual multicyclone dust collector and individual stack height of 40 meter from ground level
3	DG set of 750 KVA , 750 KVA and 750 KVA	Diesel	3	Particulate Matter	stack height of 5.2 meter , 5.2 meter and 5.2 meter above the roof of nearest building

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	150mg/NM3
2	2	Particulate Matter	150mg/NM3
3	3	Particulate Matter	As per Environment (Protection)Rules 1986

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .

MEMBER SECRETARY



भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/1320/UP/IND/2017 - 1017

NOC No: - CGWA/NOC/IND/ORIG/2017/2613

Date: - 23 MAY 2017

To/
M/s Umang Dairies Ltd.
03 Km Stone Hasanpur Road
Block- Gajraula, District Amroha,
Uttar Pradesh- 244235

Sub: - NOC for ground water withdrawal to M/s Umang Dairies Ltd in respect of their existing Dairy manufacturing unit located at 03 Km Stone Hasanpur Road, Village Firozpur Gandawali Block Gajraula District Amroha Uttar Pradesh - reg.

Refer to your application on the above cited subject. Based on recommendations of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide their recommendations dated 12/04/2017 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to M/s Umang Dairies Ltd in respect of their existing Dairy manufacturing unit located at 03 Km Stone Hasanpur Road, Village Firozpur Gandawali Block Gajraula District Amroha Uttar Pradesh. The NOC is, however subject to the following conditions:-

1. The firm may abstract 1650 cu.m/day (and not exceeding 6,02,250 cu.m/year) of ground water, through existing three (3) tubewells only. No additional ground water abstraction structures to be constructed for this purpose without prior approval of the CGWA.
2. All the wells to be fitted with water meter by the firm at its own cost and monitoring of ground water abstraction to be undertaken accordingly on regular basis, atleast once in a month. The ground water quality to be monitored twice in a year during pre- monsoon and post- monsoon periods.
3. M/s Umang Dairies Ltd shall, in consultation with the Regional Director, Central Ground Water Board Northern Region, Lucknow implement ground water recharge measures atleast to the tune of 6,03,000 cu.m/year as proposed, for augmenting the ground water resources of the area within six months from the date of issue of this letter. In addition, the firm shall adopt 2 nos. of villages for Water Security Plan in District Amroha, Uttar Pradesh. The necessary guideline for the Water Security Plan is available on website of Ministry of Water Resources, RD & GR (www.mowr.gov.in). Both, the Demand Side Management /Supply Side Management with maintenance of structures in the said villages to be ensured and a comprehensive plan to be submitted to Regional Director, CGWB. Firm to take up area specific plantation to enhance the

West Block - 2, Wing - 3, Sector - 1, R.K. Puram, New Delhi - 110066

Tel : 011-26175362, 26175373, 26175379 • Fax : 011-26175369

Website : www.cgwa-noc.gov.in

स्वच्छ सुरक्षित जल - सुन्दर सुशाल कल

recharge measures. Firm shall also undertake periodic maintenance of recharge structures at its own cost.

4. The photographs of the recharge structures after completion of the same are to be furnished immediately to the Regional Director, Central Ground Water Board Northern Region, Lucknow for verification and under intimation to this office.

5. The firm at its own cost shall install three (3) nos. of piezometers fitted with automatic water level recorders having telemetry systems at suitable location and execute ground water regime monitoring programme in and around the project area on regular basis in consultation with the Central Ground Water Board Northern Region, Lucknow.

6. The ground water monitoring data in respect of S. No. 2 & 5 to be submitted to Central Ground Water Board Northern Region, Lucknow on regular basis at least once in a year.

7. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.

8. Action taken report in respect of S. No. 1 to 7 may be submitted to CGWA within one year period.

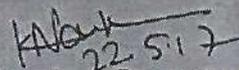
9. The permission is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 8.

10. This NOC is subject to prevailing Central/State Government rules/laws or Courts orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.

11. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

12. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.

13. This NOC is valid from 19/05/2017 till 18/05/2019.


22.5.17
Member Secretary

Copy to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, Building No. TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh- 226010 with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Magistrate, District Amroha, Uttar Pradesh.
2. The District Magistrate, District Amroha, Uttar Pradesh for necessary action.
3. The Regional Director, Central Ground Water Board Northern Region, Lucknow. This has reference to your recommendation dated 12/04/2017.
4. TS to the Chairman, Central Ground Water Authority, Shram Shakti Bhawan, Rafi Marg, New Delhi.
5. Guard File 2017-18.


Member Secretary

UMANG DAIRIES LIMITED



To

Regional Director
Central Ground Water Board
Northern Region, Bhujal Bhawan,
Sector - B, Sitapur Road Yojana
Lucknow - 226021 (UP)

Date: 09.05.2019

Subject: Renewal application of NOC for ground water withdrawal to M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh.

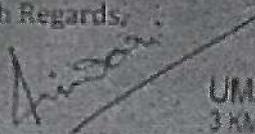
Sir,

The project as above was accorded NOC for ground water withdrawal from CGWA, New Delhi, vide letter no. 21-4/1320/UP/IND/2017-1017, Dated 23 May, 2017.

We have already submitted online application for renewal of NOC on dated 24.04.2019 on NOCAP portal. The hard copy, of the renewal application along with necessary enclosures of M/s Umang Dairies Ltd. is enclosed herewith for necessary perusal.

You are requested to kindly process our application for renewal and issue us necessary sanction.

With Regards,


UMANG DAIRIES LIMITED
3 KM STONE, HASANPUR ROAD
GAJRAULA - 244235
DISTT. AMROHA (U.P.)
Authorized Signatory

Encl:

1. Receipt of online application
2. Transaction fees for renewal of application


REGIONAL DIRECTOR
CENTRAL GROUND WATER BOARD
NORTH REGION
BHUJAL BHAWAN
SECTOR - B
SITAPUR ROAD YOJANA
LUCKNOW - 226021 (UP)





Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Logout

Welcome : teriwal

Previous Login Date Time: 23/04/2019 16:08:31 PM , IP Address: 122.163.129.172

Applicant Home	Apply	Feedback	Change Password	Profile
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Location Details	RENEW - INDUSTRIAL USE: SUCCESSFUL SUBMISSION
Communication Address	Print Application
Land Use Details	Your Application Submitted Successfully. Your Application Detail are :
Water Requirement Details	Application Number : 21-4/1320/UP/IND/2017
Recycled Water Usage	Details of Existing CGWA/NOC/IND/ORIG/2017/2613
Groundwater Abstraction Structure- Existing	NOC : (19/05/2017 - 18/05/2019)
Groundwater Abstraction Structure- Proposed	Applied For Renewal : 1st
Other Details	Name of Industry : UMANG DAIRIES LTD
Self Declaration	Submitted Date: 24/04/2019
Attachment	Net Ground Water Requirement: 1650.00
Final Submit	Please note your application number for future reference.
	<u>This e-application will be processed only after receipt of printed form duly signed by the applicant along with all relevant enclosures at the Regional Director within seven (7) days of uploading completed application online. Please send your application to given address below.</u>
	Regional Director Central Ground Water Board Northern Region Bhujal Bhavan, Sector-B, Sitapur Road Yojna Ram Ram Bank Chauraha LUCKNOW UTTAR PRADESH PinCode : 226021
	Note:-
	a) The Processing Fee is Non-Refundable. Applicant should ensure "Check Eligibility" and "Documents Required" before Submitting Application Online.
	b) Applicant has to Submit Processing Fee of Rs 500.00/- (Rupees Five Hundred Only) through NON TAX RECEIPT PORTAL (https://bharatkosh.gov.in). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.
	c) Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

UMANG DAIRIES LIMITED



To,
 Regional Director
 Central Ground Water Board
 Northern Region, Bhujal Bhawan,
 Sector - B, Sitapur Road Yojana
 Lucknow - 226021 (UP)

Date 09.05.2019

Subject: Renewal application of NOC for ground water withdrawal to M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh.

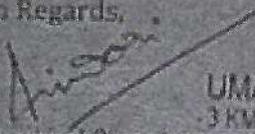
Sir,

The project as above was accorded NOC for ground water withdrawal from CGWA, New Delhi, vide letter no. 21-4/1320/UP/IND/2017-1017, Dated 23 May, 2017.

We have already submitted online application for renewal of NOC on dated 24.04.2019 on NOCAP portal. The hard copy of the renewal application along with necessary enclosures of M/s Umang Dairies Ltd. is enclosed herewith for necessary perusal.

You are requested to kindly process our application for renewal and issue us necessary sanction.

With Regards,


UMANG DAIRIES LIMITED
 3 KM STONE, HASANPUR ROAD
 Authorized Signatory GAJRAULA - 244235
 Encl: DISTT - AMROHA (U.P.)

1. Receipt of online application
2. Transaction fees for renewal of application

Recd
 RECEIVED
 9/5/19



UTTAR PRADESH POLLUTION CONTROL BOARD
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref. No : 6040/UPPCB/Bijnore(UPPCBRO)/HWM/JYOTIBA PHULE NAGAR/2018
Dated: 02/02/2019

To,

M/s UMANG DAIRIES LIMITED

3KM Stone, Hasanpur Road - Gajraula, Distt - Amroha (UP), AMROHA, 244235

Tehsil : Amroha

District : JYOTIBA PHULE NAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 6040 and 02/02/2019.
2. Reference of application (No. and date) 3548158 and 01/12/2018.
3. Mr RAJBIR SAIN of M/s UMANG DAIRIES LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 3KM Stone, Hasanpur Road - Gajraula, Distt - Amroha.

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity (ton/annum)
1	Schedule I - cat-5.1 (Used Oil)	TSDF/ Authorized recyclers	4TPA

1. The authorization shall be valid for a period of 02/02/2023 from the date of issue of this letter

2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any).

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty.

7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .

B Specific Conditions of Authorization

- 1- Unit shall ensure compliance of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
- 2- Unit shall comply with the provisions of Rule 19 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and send copy of Form 10 regarding Manifest for Hazardous and Other Wastes.
- 3- Unit shall comply with the provisions of Rule 20 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and submit Annual Returns to State Board in Form-IV.
- 4- Waste oil shall be disposed through authorized TSDF and recyclers only.

(Authorized Signatory)

AMIT

CHANDRA

Digitally signed by
AMIT CHANDRA
Date: 2019.02.03
13:08:58 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P. Pollution Control Board, Bijnore for information and necessary action .

AMIT

CHANDRA

Digitally signed by
AMIT CHANDRA
Date: 2019.02.03
13:09:23 +05'30'

CEO/EE, I/C Circle

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy for the sender

FORM 10
[See rule 19 (1)]

S.No.: 39092

MANIFEST FOR HAZARDOUS AND OTHER WASTE

UMANG DAIRIES LTD.
3 Km. Stone Hasanpur Road
Gajraula, Distt. Amroha (U.P.)
GSTIN : 09AAACJ1322R1ZD

1 Occupier's Name & Mailing Address (including Phone No. and email)								
2 Sender's Authorization No.								
3 Manifest Document No.	INVO. NO - T002/2021/KR-1510DT-02/07/2020							
4 Transporter's Name & Address (including Phone No. and email)	BOC							
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)							
6 Transporter's Registration	BOC							
7 Vehicle Registration No.	UP 14 FT 824							
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) RL E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel.: 0120-4167924, e-mail:sales@bharatoil.com							
	(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK. Tel. :08874207664 e-mail:sales@bharatoil.com							
	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com							
9 Receiver's Authorization No.	(I) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023							
	(ii) UEPPCB/HQ/Con-B-84/2018/548 Valid upto: 31/03/2023							
	(iii) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023							
10 Waste Description	Used Oil							
11 Total Quantity No. of Containers	1760 LTR (18 Drums) m ³ or MT Nos.							
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)							
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop its leakage.							
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.							
Typed Name & Stamp UMANG DAIRIES LTD. 3 Km. Stone Hasanpur Road Gajraula, Distt. Amroha (U.P.) GSTIN : 09AAACJ1322R1ZD	Signature:	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>02</td> <td>2020</td> </tr> </table>	Month	Day	Year	07	02	2020
Month	Day	Year						
07	02	2020						
15 Transporter Acknowledgement of Receipt of Waste	Signature:	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>02</td> <td>2020</td> </tr> </table>	Month	Day	Year	07	02	2020
Month	Day	Year						
07	02	2020						
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Signature:	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>02</td> <td>2020</td> </tr> </table>	Month	Day	Year	07	02	2020
Month	Day	Year						
07	02	2020						

Form-6
[See rule 19]

E-WASTE MANIFEST

1.	Sender's name and mailing address (including Phone No.)	Omang Darius Lth. 3 KM Milestone Hasanudin Road Geylang Dist. Ammanah
2.	Sender's authorisation No, if applicable.	
3.	Manifest Document No.	Recy/UPP/8/3154/E-waste/DT/28/6/18/2 Recy/226-C-1/E-waste/442/2019
4.	Transporter's name and address (including Phone No.)	
5.	Type of vehicle	(Truck or Tanker or Special Vehicle)
6.	Transporter/s registration No.	
7.	Vehicle registration No.	
8.	Receiver's name & address :	BRP Infotech Pvt. Lth.
9.	Receiver's authorisation No, if applicable.	Recy/UPP/8/3154/E-waste/DT/28/6/18/2 Recy/226-C-1/E-waste/442/2019
10.	Description of E-Waste (Item, Weight/ Numbers) :	160 KGs
11.	Name and stamp of Sender* (Manufacturer or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler): Signature:	Month Day Year 05 19 2020
12.	Transporter acknowledgement of receipt of E-Wastes Name and stamp: Signature:	Month Day Year 05 19 2020
13.	Receiver* (Collection Centre or Refurbisher or Dismantler or Recycler) certification of receipt of E-Waste Name and stamp: Signature:	Month Day Year 05 19 2020

BRP INFOTECH LTD.
Authorized Signatory
Plot No. F-394, MG Road,
Hapur-245101 (U.P.)

* As applicable

Note:-

Copy number with colour code (1)	Purpose (2)
Copy 1 (Yellow)	To be retained by the sender after taking signature on it from the transporter and other three copies will be carried by transporter.
Copy 2 (Pink)	To be retained by the receiver after signature of the transporter.
Copy 3 (Orange)	To be retained by the transporter after taking signature of the receiver.
Copy 4 (Green)	To be returned by the receiver with his/her signature to the sender.

O/C

REGISTERED LETTER

Ref: UDL: ENGG/RB.: 882

DT: 30/12/2107

To,
The Member Secretary
U.P. Pollution Control Board
TC-12, V, Vibhuti Khand,
Gomati Nagar, Lucknow-226010

Sub: Regarding compliance report of ETP up-gradation from 1000KLD to 1750 KLD.

Dear Sir,

With reference your letter no. H 12761 / C - 7 / NOC - 643 / Bijnaur /2017 regarding existing effluent treatment plant up-gradation status is as follows.

Existing effluent treatment plant up-gradation fabrication, erection & commissioning work has been completed successfully.

Now plant is ready for operation on new rated capacity as mentioned above This is for your kind information,

Thanking You,

Your's faithfully,
For UMANG DAIRIES LTD.

Rajbir
(Dy. Manager Engg.)

CC: - Regional Officer
U.P. Pollution Control Board
108/11 Avas Vikas Ganga Vihar Colony
Bijnor (U.P.)



Plant Head

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,

पर्यावरण भवन, टी०सी०/१२वी, विभूति खण्ड,
गोमती नगर, लखनऊ

संदर्भ संख्या:

H12701

/सी-७/एम०ओ०सी०-८४३/दिजनौर/२०१७

दिनांक २९-११-१७

पंजीकृत

सेवा में,

मेसर्स उर्मंग डेयरी लि०,
०३ किमी० स्टोन हसनपुर रोड,
गजरीला जनपद-अमरोहा।

विषय: पर्यावरणीय प्रदूषण की दृष्टि से कार्यरत उद्योग में पूर्व स्थापित उत्पादन क्षमता ०८ लाख लीटर से बढ़ाकर ११.५ लाख लीटर मिल्क प्रोसेसिंग की उत्पादन क्षमता विस्तारीकरण हेतु उत्प्राह शुद्धिकरण संयंत्र की शोधन क्षमता को विस्तारीकृत करते हुए १७५० केल्वीन/घंटा किये जाने के लिए जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, १९७४ यथासंशोधित एवं वायु (प्रदूषण निवारण तथा नियंत्रण), १९८६ यथासंशोधित के प्रावधानों के अन्तर्गत स्थापनार्थ सहमति।

महोदय,

धूम्र उद्योग पर्यावरण विषयक अपने आवेदन पत्र जो कि बोर्ड में दिनांक ०८.११.२०१७ को प्राप्त हुआ है, का संदर्भ में आपके आवेदन पर विचार किया गया तथा उद्योग को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, १९७४ यथासंशोधित एवं वायु (प्रदूषण निवारण तथा नियंत्रण), १९८६ यथासंशोधित के अन्तर्गत निम्नलिखित विशिष्ट शर्तों एवं प्रावधानों के समुचित अनुपालन के साथ पूर्व उत्पादन क्षमता ०८ लाख लीटर से बढ़ाकर ११.५ लाख लीटर मिल्क प्रोसेसिंग कर (संलग्नक) के स्थापित उत्प्राह शुद्धिकरण संयंत्र की क्षमता विस्तारीकृत करते हुए १७५० केल्वीन/घंटा किये जाने हेतु पूर्व से स्थापित उत्प्राह शुद्धिकरण संयंत्र की क्षमता विस्तारीकृत करते हुए १७५० केल्वीन/घंटा किये जाने हेतु शर्तों स्थापनार्थ सहमति निर्गत की जाती है।

1. स्थापनार्थ सहमति निम्नलिखित विशिष्ट विवरणों के लिए ही निर्गत की जा रही है:-
 - (क) स्थल: कार्यरत उद्योग मेसर्स उर्मंग डेयरी लि०, ०३ किमी० स्टोन हसनपुर रोड, गजरीला जनपद-अमरोहा।
 - (ख) उत्पादन: पूर्व उत्पादन क्षमता ०८ लाख लीटर से बढ़ाकर ११.५ लाख लीटर मिल्क प्रोसेसिंग कर मिल्क पाउडर, डी/बटर, दही, पैलवर्ड मिल्क, छाछ, पारधाराइज्ड मिल्क।
 - (ग) मुख्य कच्चा माल: कच्चा दूध।
 - (घ) औद्योगिक उत्प्राह की मात्रा: पूर्व से स्थापित उत्प्राह शुद्धिकरण संयंत्र क्षमता १००० केल्वीन/घंटा को विस्तारीकृत करते हुए १७५० केल्वीन/घंटा किया जाए। वर्तमान में स्थापित एवं कार्यरत उत्प्राह शुद्धिकरण संयंत्र में ५००० केल्वीन/घंटा सेकण्ड्री क्लोरिफायर क्षमता ४५० मी३ की अतिरिक्त वृद्धि किया जाना प्रस्तावित है, के माध्यम से किया जायेगा तथा शोधित उत्प्राह को पुनः प्रक्रिया में प्रयोग किया जाए। उत्प्राह का निस्तारण किसी भी दशा में उद्योग परिसर के बाहर अथवा नदी/नाले में नहीं किया जाए।
 - (ङ) वायु प्रदूषण के स्रोत एवं प्रयुक्त ईंधन तथा वायु प्रदूषण नियंत्रण व्यवस्था : उद्योग में १० टी०पी०एच० एवं १४ टी०पी०एच० के दो नो ब्यायलरों पर वायु प्रदूषण नियंत्रण व्यवस्था के रूप में हैस है। उक्त दोनों ब्यायलरों से सम्बन्ध बिमनी की छंदाई भूतल से ४० मीटर ऊँची स्थापित है। इसके अतिरिक्त उद्योग में ०८ टी०पी०एच० एवं १० टी०पी०एच० ब्यायलर जोकि स्टेण्डबाई मोड में पूर्व से स्थापित है।
2. उपर्युक्त विषय वस्तु में किसी भी प्रकार से परिवर्तन करने पर पुनः स्थापनार्थ सहमति प्राप्त करना आवश्यक होगा। विस्तारीकृत उत्पादन क्षमता से जनित उत्प्राह को शोधन के उपरान्त पुनः प्रक्रिया/पेय में डिइकाव/सिंचाई हेतु भूमि पर प्रयोग किया जाए। परिसर के बाहर उत्प्राह का निस्तारण अनुमत्त नहीं है।
3. विस्तारीकृत क्षमता हेतु भू-गर्भिय जल निष्कर्षण के लिए केन्द्रीय भूजल प्राधिकरण (सी०जी०डब्ल्यू०ए०) से ०३ माह के अन्दर पुनः अनामति प्राप्त की जाए।
4. मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-२००/२०१४ एम०सी० मेहता बनान यूनियन ऑफ इण्डिया में पारित आदेश दिनांक १३.०७.२०१७ में बगव ड्रेन के अन्तर्गत आच्छादित इकाईयों के सम्बन्ध में जारी निर्देशों का अक्षरशः अनुपालन सुनिश्चित किया जाए।

मेसर्स उर्मंग डेयरी लि०, ०३ किमी० स्टोन हसनपुर रोड, गजरीला जनपद-अमरोहा।

¹[SCHEDULE - VI]

(See rule 3A)

GENERAL STANDARDS FOR DISCHARGE OF ENVIRONMENTAL POLLUTANTS PART-A : EFFLUENTS

S. No.	Parameter	Standards			
		Inland surface water	Public Sewers	Land for irrigation	Marine coastal areas
1	2	3			
		(a)	(b)	(c)	(d)
1.	Colour and odour	See 6 of Annexure-I	--	See 6 of Annexure-I	See 6 of Annexure-I
2.	Suspended solids mg/l, Max.	100	600	200	(a) For process waste water-100 (b) For cooling water effluent 10 percent above total suspended matter of influent.
3.	Particulate size of suspended solids	Shall pass 850 micron IS Sieve	--	--	(a) Floatable solids, max. 3 mm. (b) Settleable solids, max. 850 microns.
² 4.	***	*	--	***	--
5.	pH Value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6.	Temperature	shall not exceed 5°C above the receiving water temperature.	--	--	shall not exceed 5°C above the receiving water temperature

¹ Schedule VI inserted by Rule 2(d) of the Environment (Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422(E) dated 19.05.1993, published in the Gazette No. 174 dated 19.05.1993.

² Omitted by Rule 2(d)(i) of the Environment (Protection) Third Amendment Rules, 1993 vide Notification No.G.S.R.801(E), dated 31.12.1993.

¹[SCHEDULE - VI]
(See rule 3A)

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POLLUTANTS PART-A : EFFLUENTS**

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Ref: UDL: ENGG/R.B: 400

DT: 09/12/2014

To,
Regional Officer
U.P. Pollution Control Board
108/11 Avas Vikas Ganga Vihar Colony
Bijnor (U.P.).

Sub: SUBMISSION OF APPLICATION FROM TO CONSENT ESTABLISH - (NOC).

Dear Sir,

Please find enclose herewith the hard copy of application form to consent establish (NOC) format duly filled and completed. We have already submitted the application by on – line through enternate service on dated 29/11/2014.

Kindly acknowledge receipt.

Thanking You

Your faithfully
For UMANG DAIRIES LTD.

(Rajbir)
Dy. Manager Engineering

Recopy Only
Bijon
09/12/2014

Enclosers: - Hard copy of Cheque. Cheque no- 026238, Date: - 29/11/2014.

CC: - The Member secretary
U.P Pollution Control Board
TC-12, V, Vibhuti Khand,
Lucknow-226010



GOVERNMENT OF INDIA
MINISTRY OF COMPANY AFFAIRS
UTTAR PRADESH AND UTTANCHAL
37/17, WESTCOTT BUILDING, THE MALL, KANPUR-208001,
UTTAR PRADESH, INDIA

Co. No. 20-14942

CIN : L1511UP1992PLC014942

FRESH CERTIFICATE OF INCORPORATION
CONSEQUENT UPON CHANGE OF NAME

I hereby certify that J.K. DAIRY AND FOODS LIMITED which was originally incorporated on SECOND day of DECEMBER NINETEEN NINETY TWO under the Companies Act, 1956 (No. 1 of 1956) as J.K. DAIRY AND FOODS LIMITED having duly passed the necessary resolution in terms of Section 21 of the Companies Act, 1956 and the approval of the Central Government signified in writing having been accorded thereto under Section 21 of the Companies Act, 1956, read with Government of India, Department of Company Affairs, New Delhi, Notification No. G.S.R. 507(E) dated 24/06/1985 vide SRN A06232128 dated 07/12/2006 the name of the said company is this day changed to UMANG DAIRIES LIMITED and this Certificate is issued pursuant to Section 23(1) of the said Act.

GIVEN UNDER MY HAND AT KANPUR THIS 07TH DAY OF DECEMBER TWO THOUSAND SIX.



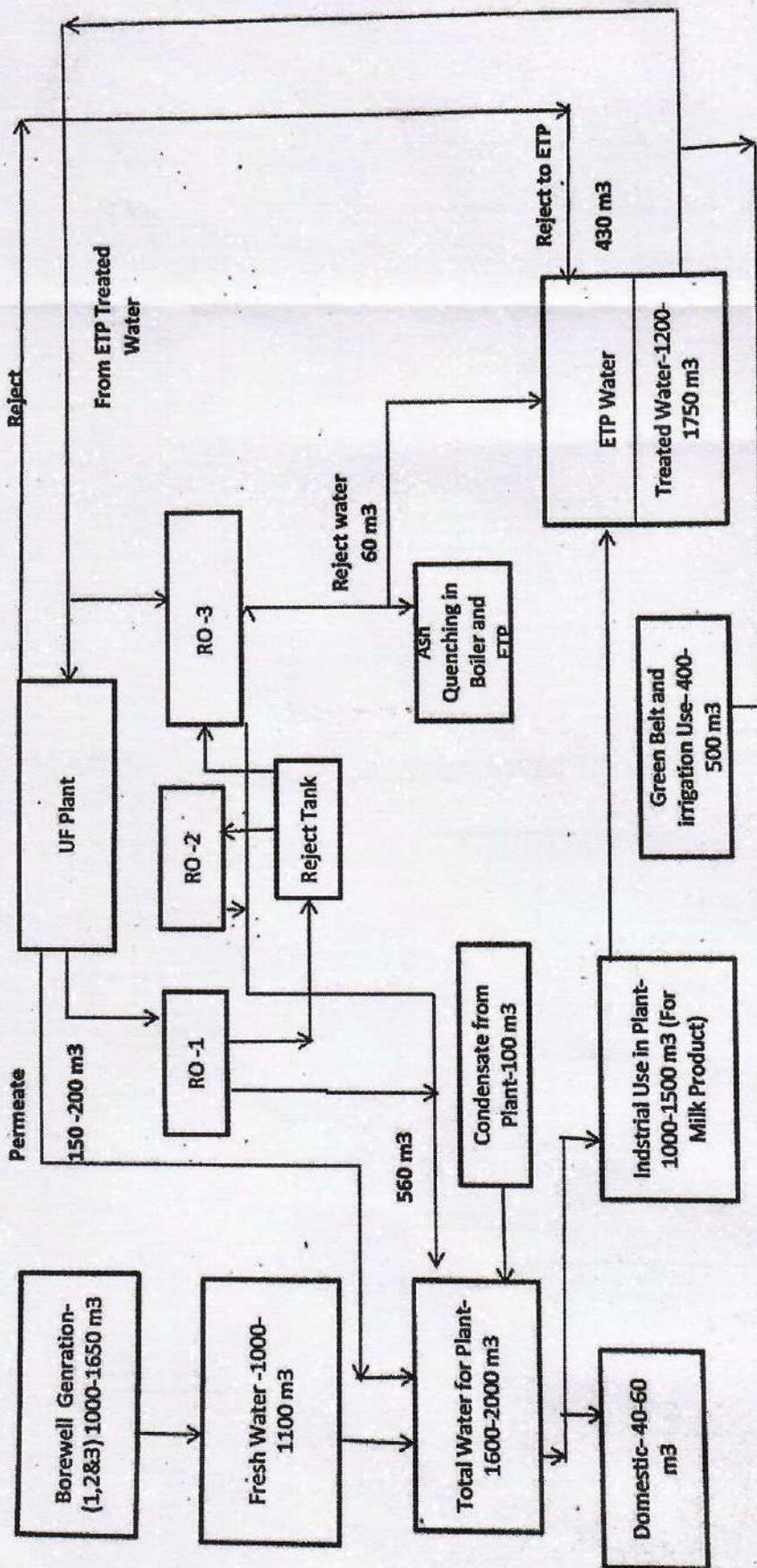
Sd/-
(Dinesh Chand)
Registrar of Companies
Uttar Pradesh and Uttranchal

Annexure - No. 7

UMANG DAIRIES LTD

3 KM Hasanpur Road Gajraula Amroha UP

Water Distribution Flow Chart





SPEED-POST

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA**Registration Certificate for Brand-Owner**

(Under Rule-13(2) of the Plastic Waste Management Rules, 2016, as amended 2018)

Regn. No. – B-17011/7/UPC-II-PWM(MLP)/2020(UDL)

Dated: 16/07/2020

M/s. Umang Dairies Ltd.,
3 Km Stone, Hasanpur Road,
Gajraula, Distt.-Amroha
U.P-244 235

With reference to the application dated 24/10/2019 and subsequent communications regarding registration as a Brand Owner, your application has been processed and found in order. Now, therefore, Central Pollution Control Board is pleased to grant the registration in favour of M/s. Umang Dairies Ltd., vide registered office address Hasanpur Road, Gajraula, Distt.-Amroha, U.P-244 235, as a Brand Owner, for disposal of MLP & other plastic waste generated due to their products as per the EPR Action Plan submitted to CPCB.

This certificate of registration shall be valid for a period of one year from the date of issue of the letter unless revoked, suspended or cancelled. The Registration is granted subject to the following terms & conditions: -

1. M/s. Umang Dairies Ltd. shall establish a system for collecting back the plastic waste or multilayered packagings generated due to their products as per the Action Plan submitted to CPCB.
2. M/s. Umang Dairies Ltd. should complete 100% collect back system within one year from the date of issue of registration certificate.
3. M/s. Umang Dairies Ltd. should ensure compliance with provisions of the PWM Rules, 2016, as amended 2018 or with any of the provisions of the Environmental (Protection) Act, 1986 as amended and rules made there under.
4. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.
5. M/s. Umang Dairies Ltd. shall ensure that plastic waste is sent to registered recyclers with SPCB/PCC or to cement industries having permission from concerned SPCBs/PCCs for co-processing of plastic waste.
6. M/s. Umang Dairies Ltd. is required to submit Quarterly Progress Report (QPR) to CPCB for disposal of Multilayered Packagings/plastic waste in prescribed format (Annexure-II) to

Contd.....2

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

CPCB alongwith supporting documents of collection and channelization of plastic waste endorsed by the concerned ULBs/SPCBs/PCCs.

7. If at any stage, information provided by the M/s. Umang Dairies Ltd. is found to be incorrect, then the Registration granted by CPCB shall stand cancelled.
8. M/s. Umang Dairies Ltd. shall ensure that waste is channelized through agencies which have directly been engaged by ULBs for collection of Plastic Waste.

Divy.

(Authorized Signatory)

Divya Sinha

Addl. Director & I/c UPC-II

दिव्या सिन्हा/Divya sinha
वैज्ञानिक "I"/Scientist "E"
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार
Ministry of Env. Forest & Climate Change, Govt. of India
पारवेश भवन, पूर्वी अरजुन नगर
Parvesh Bhawan, East Arjun Nagar
Jeech/Delhi-110032



Regional Office
U.P. Pollution Control Board
 1-A/I.N.S.-1, Avas Vikas Colony, Baudh Vihar
 Delhi Road, Moradabad

Source Emission Monitoring Results

- | | |
|--|---|
| 1. Name & Address of Industry | M/s. Unnang Dairies Limited.....
Hanspur Road, Rajnala.....
J.P. Nagar..... |
| 2. Production Capacity | Milk Products..... |
| 3. Sample Collected by | Arvind Kumar SA, Sri Vishal Bharati, L.A. |
| 4. Source of Sampling | Stack..... |
| 5. Date of sampling | 21-10-20..... |
| 6. Stack Attached to | Boiler..... |
| 7. Capacity of Boiler/D.G./Furnace | 14.0 T/hrs & 10.0 T/hrs (standby) |
| 8. Type of Fuel Uses | Bio-Mass..... |
| 9. Quantity of Fuel Consumption | 80.0 T/day..... |
| 10. A.P.C.S (Air Pollution Control System) | Multy Cyclone & Bag House (270 Bags) |

S.No.	PARAMETERS	VALUE	STANDARD VALUES
1.	Stack Height in Meters/Feets	40.0 meter	
2.	Ambient Temp. in °C	32.0 °C	
3.	Stack gas Temp. in °C	104.0 °C	
4.	Velocity in Meter/sec	5.47 m/sec	
5.	Concentration of SPM in mg/Nm ³	139.68 mg/Nm ³	150.0
6.	Concentration Sulphur Dioxide in mg/Nm ³ or Kg/Ton		
7.	Concentration of Fluoride in mg/Nm ³		
8.	Concentration of NOx in mg/Nm ³ /ppm		
9.	Concentration of Acidmist in mg/Nm ³		
10.	Other		

Arvind
26-10-20
Scientific Assistant

26-10-20
Asstt. Env. Engineer

Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./ 04 /2020

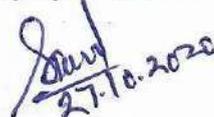
1. Name of Industry : M/s Umong Dairy Htd 3rd Km Hasanpur road
Gajraula, Amroha
2. Collected by : J.P. Maurya, Anil Sharma, Divya Agrawal, Chhaya Verma, Rajeev Kumar
R.O. ABB J.R.F. J.R.P. M.A.
3. Factory Representative : Sri Pankaj Gupta, Pawan Tewari
Plant Head Head of Engineering
4. Sampling Point : In let of E.T.P
5. Sampling date & Time : 21.10.2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Milky	Absent
2.	Odour	Foul	Absent
3.	pH	7.19	5.5-9.0
4.	T.D.S.	1180.0	2100.0
5.	B.O.D.	620.0	30.0/20.0
6.	C.O.D.	1600.0	250.0/150-200
7.	T.S.S.	1283.0	100.0/30.0
8.	Specific Parameters		
I. T.S.	2463.0	
II. Oil & Grease	192.0	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour


JRF

Analyzed by


27.10.2020
Scientific Assistant


Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./04A /2020

1. Name of Industry : M/s Umang Dairy Ltd 3rd Km Hasanpur road
Gayasula Amroha
2. Collected by : J.P. Maurya, Anil Sharma, Divya Agrawal, Chhaya Vanshi, Rajesh Kumar
R.O. ABB J.R.P. J.R.P. P.L.N
3. Factory Representative : Sri Pankaj Gupta Pawan Tewari
Plant Head Head of Engineering
4. Sampling Point : Out let of UASBR
5. Sampling date & Time : 21.10.2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Slight Blackish	Absent
2.	Odour	Unpleasant	Absent
3.	pH	7.7	5.5-9.0
4.	T.D.S.	1130.0	2100.0
5.	B.O.D.	230.0	30.0/20.0
6.	C.O.D.	400.0	250.0/150-200
7.	T.S.S.	689.0	100.0/30.0
8.	Specific Parameters		
I. T.S.	1019.0	
II. Oil & Grease	18.0	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour

JRF
Analyzed by

27.10.2020

Scientific Assistant

Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./ 04 B /2020

1. Name of Industry : M/s Umang Daryng Htal 300 Km Hasanpur road
Gajowala, Amroha
2. Collected by : J.P. Mangga, Anil Sharma, Divya Agrawal, Chhaya Verma, Rajeev Kumar
R.O ARB J.RP J.RR MA
3. Factory Representative : Sni Pankaj Gupta, Pawan Tewari
Plant Head Head of Engineering
4. Sampling Point : Liquor of Aeration tank
5. Sampling date & Time : 21.10.2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Brownish	Absent
2.	Odour	Unpleasant	Absent
3.	pH	7.62	5.5-9.0
4.	T.D.S.	1060	2100.0
5.	B.O.D.	16.0	30.0/20.0
6.	C.O.D.	00.0	250.0/150-200
7.	T.S.S.	3056.0	100.0/30.0
8.	Specific Parameters		
I. T.S. -	4916.0	
II. Oil & Grease -	8.0	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour

JRF

Analyzed by

27.10.2020
Scientific Assistant

Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./14 e /2020

1. Name of Industry : M/s Umang Dairy Hdl 3rd Km Hasanpur road
Gajraula, Amroha
2. Collected by : J.P. Maurya, Anil Sharma, Dinya Agrawal, Chhaya Verma, Rajeev Kumar
R.O. O AEB JRF JRF M.A
3. Factory Representative : Sri Pankaj Gupta, Anurag Tewari
Plant Head Head of Engineering
4. Sampling Point : Out let of E.T.P (Before M.G.F)
5. Sampling date & Time : 21.10.2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Colourless	Absent
2.	Odour	Odourless	Absent
3.	pH	7.80	5.5-9.0
4.	T.D.S.	1070.0	2100.0
5.	B.O.D.	12.0	30.0/20.0
6.	C.O.D.	64.0	250.0/150-200
7.	T.S.S.	62.0	100.0/30.0
8.	Specific Parameters		
I. T.S -	1132.0	
II. Oil & Grease	4.0	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour

JRF

Analyzed by

27.10.2020
Scientific Assistant

Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./04 D /2020

1. Name of Industry : M/s Umang Dairy Ltd, 3rd Km Hasanpur road
Gajraula, Amroha
2. Collected by : J. P. Maurya, Anil Sharma, Divya Agrawal, Chhaya Verma, Rajeev Kumar
R.O ABE JRF JRF M.A
3. Factory Representative : Sris Prakash Gupta, Pawan Tandon
Plant Head, Head of Engineering
4. Sampling Point : Out let of E.T.P. (After M.G.P)
5. Sampling date & Time : 21.10.2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Colourless	Absent
2.	Odour	Odourless	Absent
3.	pH	8.0	5.5-9.0
4.	T.D.S.	870.0	2100.0
5.	B.O.D.	10.0	30.0/20.0
6.	C.O.D.	40.0	250.0/150-200
7.	T.S.S.	48.0	100.0/30.0
8.	Specific Parameters		
I. T.S.	918.0	
II. Oil & Grease	3.0	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour

JRF
JRF

Analyzed by

Scientific Assistant
27.10.2020
Scientific Assistant

Regional Officer
Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./04E /2020

1. Name of Industry : M/s Umang Dairy Ltd 3rd km Hasanpur road
Gajraula, Amroha
2. Collected by : J.P. Maurya, Anil Sharma, Divya Agrawal, Chhaya Verma, Rakesh Kumar
R.O. A.R.B. J.R.F. J.R.P. M.A.
3. Factory Representative : Sri Pankaj Gupta, Pawan Tewari
Plant Head, Head of Engineering
4. Sampling Point : R.O Permeate
5. Sampling date & Time : 21.10.2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Colourless	Absent
2.	Odour	Odourless	Absent
3.	pH	7.44	5.5-9.0
4.	T.D.S.	114.0	2100.0
5.	B.O.D.	4.0	30.0/20.0
6.	C.O.D.	24.0	250.0/150-200
7.	T.S.S.	32.0	100.0/30.0
8.	Specific Parameters		
I.	T.S. -	140.0	
II.	Oil & Grease -	N.D	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour

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Analyzed by

27.10.2020
Scientific Assistant

Regional Officer



UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./04 F /2020

1. Name of Industry : M/s Umang Dairy Ltd 3rd km Hasanpur road
Gya, Amroha
2. Collected by : J.P. Nauga, Anil Sharma, Ditya Agrawal, Chhaya Verma, Rajeev Kumar
R.O. AER J.R.P. J.R.P. MA
3. Factory Representative : So Ranjay Gupta, Pawan Tewari
Plant Head Head of Engineering
4. Sampling Point : R.O Reject
5. Sampling date & Time : 21-10-2020
6. Sampling Method : Grab

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Brownish	Absent
2.	Odour	Unpleasant	Absent
3.	pH	7.72	5.5-9.0
4.	T.D.S.	2210.0	2100.0
5.	B.O.D.	6.0	30.0/20.0
6.	C.O.D.	04.0	250.0/150-200
7.	T.S.S.	66.0	100.0/30.0
8.	Specific Parameters		
I. T.S.	2276.0	
II. Oil & Grease	12.0	
III.		

Note: All Values are in mg/l Except pH, Colour & Odour

JRF

Analyzed by

27.10.2020
Scientific Assistant

Regional Officer

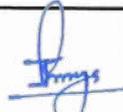
Regional Office
U.P. Pollution Control Board
Bijnor
Ground Water Analysis Report

Sampling Point:- Ground Water, Tubewell Near Farm House, Outside premises of M/s Umang Dairy Ltd. Gajraula Amroha

S. No.	Sampling Date	pH	Colour	T.D.S. Mg/Lit	T.S.S. Mg/Lit	Hardness Mg/Lit	Calcium Mg/Lit	Magnesium Mg/Lit	Chloride Mg/Lit
1	21.10.2020	8.09	30.00	465.00	211.00	160.00	24.00	136.00	93.00
Ground Water Quality Standards according to BIS IS 10500:1991		6.5-8.5	5.0-25.0	500-2000	NS	300-600	75-200*	30-100	250-1000


26.10.2020
J.R.F.


26/10/2020
S.A.


R.O.

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U.P. Pollution Control Board
Bijnor
Ground Water Analysis Report

Sampling Point:- Ground Water, Tubewell No.3, In the premises of M/s Umang Dairy Ltd. Gajraula Amroha

S. No.	Sampling Date	pH	Colour	T.D.S. Mg/Lit	T.S.S. Mg/Lit	Hardness Mg/Lit	Calcium Mg/Lit	Magnesium Mg/Lit	Chloride Mg/Lit
1	21.10.2020	8.29	Colourless	175.00	56.00	94.00	26.00	68.00	18.00
Ground Water Quality Standards according to BIS IS 10500:1991		6.5-8.5	5.0-25.0	500-2000	NS	300-600	75-200*	30-100	250-1000

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26.10.2020

J.R.F.

S.A.
26.10.2020

S.A.

R.O.

R.O.

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Bijnor
Ground Water Analysis Report

Sampling Point:- Ground Water, Tubewell No.1, In the premises of M/s Umang Dairy Ltd. Gajraula Amroha

S. No.	Sampling Date	pH	Colour	T.D.S. Mg/Lit	T.S.S. Mg/Lit	Hardness Mg/Lit	Calcium Mg/Lit	Magnesium Mg/Lit	Chloride Mg/Lit
1	21.10.2020	8.16	30.00	181.00	41.00	96.00	35.00	61.00	25.00
Ground Water Quality Standards according to BIS IS 10500:1991		6.5-8.5	5.0-25.0	500-2000	NS	300-600	75-200*	30-100	250-1000

* WHO


26.10.2020
J.R.F.


26/10/2020
S.A.


R.O.

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U.P. Pollution Control Board
Bijnor
Ground Water Analysis Report

Sampling Point:- Ground Water, Tubewell No.2, In the premises of M/s Umang Dairy Ltd. Gajraula Amroha

S. No.	Sampling Date	pH	Colour	T.D.S. Mg/Lit	T.S.S. Mg/Lit	Hardness Mg/Lit	Calcium Mg/Lit	Magnesium Mg/Lit	Chloride Mg/Lit
1	21.10.2020	7.85	Colourless	465.00	71.00	70.00	35.00	35.00	27.00
Ground Water Quality Standards according to BIS IS 10500:1991		6.5-8.5	5.0-25.0	500-2000	NS	300-600	75-200*	30-100	250-1000

J.R.F.
26.10.2020
J.R.F.

S.A.
26/10/2020
S.A.

R.Q.
R.Q.